



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,8th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/384/2021	MANJU DEKA Versus PHANINDRA JIDUNG	MR. P P BARUAH MR. R SARMA	
2	WP(C)/4840/2021	ASHOK KUMAR DAS AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A AHMED MS. D GOSWAMI	ASSTT.S.G.I.
3	WP(C)/5157/2021 FIXED	THE UNION OF INDIA Versus R.K. DEORI, IFS (RTD.) AND 2 ORS.	C.G.C.	
4	WP(C)/5397/2021	RUPAK KUMAR Versus UNION OF INDIA AND 3 ORS	PETITIONER IN PERSON	SC, RAILWAY
5	WP(C)/5423/2021	MAKIB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ICAR ASSTT.S.G.I.
6	WP(C)/5449/2021	BHADRESWAR CHOUDHURY Versus THE UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. MRS. C DAS	SC, ICAR ASSTT.S.G.I.
ADMISSION				
7	WA/233/2019 CAVT. NO.0832/2019 CAVT.NO./832/2019 (D/O)	IMRAN HUSSAIN Versus MADRASSA EDUCATION DEVELOPMENT ASSOCIATION OF ASSAM AND 3 ORS	MR. D SAIKIA MR. B CHOUDHURY MR. S K TALUKDAR MR. J M A CHOUDHURY MR. B GOGOI MR. A B T HAQUE	SC, SEC. EDU. MR A R BHUYAN MR. R MAZUMDAR, SC- EDU (SEC) DEPTT. MR. B TALUKDAR, SC-SEC EDU FOR CAVEATOR
8	WP(C)/4229/2020	M/S. BARAK VALLEY LAYER FARMING PRIVATE LTD. Versus THE DGM AND REGIONAL HEAD, BANK OF BARODA AND 2 ORS.	MR. N NATH MR N TALUKDAR	GA, ASSAM MR. B SHARMA MR H GUPTA MR. H DAS MS. A GOGOI SC, BANK OF BARODA

9	WA/73/2021	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S KUMAR ROADWAYS	MR B K SINGH MRS J BEGUM	MR. K GOGOI (R-1) MR. A R TAHBILDAR (R-1)
10	WA/112/2021 CAVT.NO./261/2020	THE JANIA ANCHALIK SENIOR MADRASSA AND 53 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR K BHUYAN	SC, SEC. EDU. GA, ASSAM MR B SINHA MR. M GOGOI FOR CAVEATOR
11	WA/248/2021	KRISHNA KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. JUNM LASKAR MS. A AHMED	SC, FOREST
12	WA/255/2021 B/O	MASHLEMA BEGUM Versus THE STATE OF ASSAM AND 15 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, PNRD GA, ASSAM
ORDERS				
13	WA/154/2019	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
14	WA/236/2019 WITH WP(C)/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
15	WA/55/2021 FIXED	THE GENERAL MANAGER, CONSTRUCTION AND ANR. Versus M/S VASISTHA CONSTRUCTION PVT. LTD.	MR G GOSWAMI	

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)(Suo Moto)/3/2020 FIXED	XXX Versus STATE OF ASSAM	MR. T J MAHANTA(SC, GHC)	SC, AG MR. A. D. CHOUDHURY, ADDITIONAL ADVOCATE GENERAL,MIZORAM. (Resp. Nos. 3, 7 & 10) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. D. MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (Resp. Nos. 1, 5, 9 & 13)
2	WITH Crl.Rev.P./314/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS MR.B DAS	GA, AP PP, ASSAM
	WITH I.A.(Crl.)/393/2021 in Crl.Rev.P./314/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS	PP, ASSAM GA, ARUNACHAL
3	WITH Crl.Rev.P./315/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS MR.B DAS	GA, AP PP, ASSAM
	WITH I.A.(Crl.)/394/2021 in Crl.Rev.P./315/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR. P K TIWARI MR. R J GOGOI	PP, ASSAM GA, AP
4	WITH Crl.Rev.P./321/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, A P GA, AP PP, ASSAM

	WITH I.A.(CrI.)/412/2021 in CrI.Rev.P./321/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR.H RAHMAN MR. P D NAIR MR G ALAM	GA, ASSAM GA, AP PP, ASSAM
5	WITH CrI.Rev.P./322/2014	HAGE BATT Versus THE STATE OF ASSAM AND 4 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, A P PP, ASSAM
	WITH I.A.(CrI.)/413/2021 in CrI.Rev.P./322/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS.	MR. P D NAIR	GA, AP
6	WITH CrI.Rev.P./323/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, ASSAM PP, A P
	WITH I.A.(CrI.)/411/2021 in CrI.Rev.P./323/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MS P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM GA, AP PP, A P
7	WITH CrI.Pet./543/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI MR. K SAXENA	PP, A P
	WITH I.A.(CrI.)/396/2021 in CrI.Pet./543/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI	PP, A P
8	WITH CrI.Pet./544/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI MR. K SAXENA	PP, A P
	WITH I.A.(CrI.)/395/2021 in CrI.Pet./544/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI	PP, A P

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/43/2019	AHAMED DEWAN @ AHAMAD DEWAN Versus THE UNION OF INDIA AND 5 ORS.	MR. U C RABHA MR. A R SIKDAR MR. S M SARMA MR. M M DEKA MD A ALI MR. S I TALUKDAR	MR. S C KEYAL SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
2	WP(C)/6634/2019 WITH LCR	SERJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/8098/2019	MANIJA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MS S CHAKRABORTY (LEGAL AID COUNSEL) MR. A A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/8225/2019 WITH LCR	RUKIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. A R SIKDAR MR A ALI MR. S ISLAM MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/8733/2019 WITH LCR	ASHMAN ALI Versus THE UNION OF INDIA AND 7 ORS.	MR H R A CHOUDHURY MR. N ISLAM MR A HUSSAIN MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/2107/2021	MD. KHADEM ALI Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR. R MAZUMDAR MR H BEZBARUA MS D DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/5420/2021	MOKADDES ALI Versus THE UNION OF INDIA AND 6 ORS	MR A ALI MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/5437/2021	JOHIRUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/5460/2021 B/O	ABDUL ALI Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

10	PIL/63/2016	BASER UDDIN and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS.N THAPA MR.M GOGOI MR.B SINGHA	GA, ASSAM
11	PIL/65/2018	DULAL BORA Versus THE STATE OF ASSAM AND 5 ORS.	MS. K MALAKAR MR. A BHATTACHARYA MS. M BARUAH MR. A BHATTACHARJEE MS. K TALUKDAR	GA, ASSAM ASSTT.S.G.I.
12	PIL/12/2021	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS	MS N NATH MR. M DUTTA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, LEGAL AID SC, GHC
13	CrI.A./89/2021	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM
	WITH I.A.(CrI.)/189/2021 WITH O/N in CrI.A./89/2021	KARIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/386/2021	HOMNATH SARMA Versus JISHNU BARUA, IAS AND 5 ORS	MR MINTU SAIKIA	
2	WP(C)/4918/2021 FIXED	SOMA SAHA Versus GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR J C GAUR MS. M GAUR	SC, GMC
3	WP(C)/5036/2021 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, PNRD GA, ASSAM
4	WP(C)/5043/2021 FIXED	M/S AGNI SHANTI BUILDTECH P LTD Versus NBCC (INDIA) LTD AND 5 ORS (F)	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, ISI SC, NBCC
	WITH I.A.(Civil)/1644/2021 in WP(C)/5043/2021	M/S AGNI SHANTI BUILDTECH P LTD AND ANR. Versus NBCC (INDIA) LTD AND 4 ORS. F	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, ISI SC, NBCC
	WITH WP(C)/4416/2021	M/S AGNI SHANTI BUILDTECH (P) LTD AND ANR Versus NBCC (INDIA) LTD AND 4 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	MR. D SAIKIA (r-1 to 4) SC, ISI MRS. R BORAH (r-1 to 4) SC, NBCC
6	WP(C)/5235/2021 FIXED	TMG CONTRACT AND SUPPLY Versus AVR INFRASPACE PVT LTD AND ANR	MR A N AHMED MR P K KALITA	
7	WP(C)/5253/2021 FIXED	JAGANNATH RAY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR D K ROY MS. I KAKATI	SR. GA, ASSAM SC, REVENUE
8	WP(C)/5421/2021	KAILASH CHAND BAGRA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE

9	WP(C)/5422/2021	PRADIP KUMAR SARDA Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA	GA, ASSAM
10	WP(C)/5429/2021	M/S HIRIMBA ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR P BHARDWAJ MR. M SARMA	GA, ASSAM
11	WP(C)/5442/2021	AMAN SATYA KACHROO TRUST Versus THE UNION OF INDIA AND 31 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/5443/2021	THE JANIA ANCHALIK HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY	GA, ASSAM SC, REVENUE
13	WP(C)/5453/2021 B/O	M/S ADIDEV COMMERCIALS PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	SC, RAILWAY
14	WP(C)/5462/2021	UID NO. 12140313 CT/GD SHIBU M Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MR B PAUL	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2747/2021 B/O	RAKESH DEBNATH Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
2	Bail Appln./2755/2021	MD. RAFIK ALI @ BABLA Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
3	Bail Appln./2759/2021	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
4	Bail Appln./2762/2021	MD. ATIQUIL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
5	Bail Appln./2768/2021	MD. REKIBUDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	PP, ASSAM
<u>MOTION</u>				
6	AB/3237/2021	HARAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
7	AB/3241/2021	FOIZ UDDIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MD. I HUSSAIN	PP, ASSAM
8	AB/3242/2021	SANJAY KUMAR BARMAN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED	PP, ASSAM
9	AB/3244/2021	AJOY CHOUDHURY Versus THE STATE OF ASSAM	MR. M H LASKAR	PP, ASSAM
10	AB/3245/2021	NUR ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
11	AB/3246/2021 B/O	KIRAN CH DAS Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

12	AB/3251/2021	MOZMUL HOQUE Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR A DAS MR. R HAQUE	PP, ASSAM
13	AB/3253/2021	MANJUL ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR M HOQUE MD A WADUD MS S DEVI	PP, ASSAM
14	AB/3254/2021	MD. BILAT ALI Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
15	AB/3257/2021	AINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MRS. M A OZAH	PP, ASSAM
16	AB/3259/2021 B/O	MRIDUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A T SARKAR MR. T AHMED	PP, ASSAM
17	AB/3263/2021 B/O	TAHJUL HAQUE Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA MR. H P NEOG	PP, ASSAM
18	AB/3275/2021 B/O	KANDARPA TERON @ PAPLU TERON Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. N CHOUDHURY MR. L M RAHMAN	PP, ASSAM
19	AB/3278/2021 B/	ABDUL BATEN AHMED @ BATEN AHMED Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./2528/2021 FIXED	BIBEKANANDA NAMA DAS @ VIBEKANANDA NAMADA @ ELECTION Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
21	Bail Appln./2532/2021 FIXED	HASNA ARA BEGUM Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
22	Bail Appln./2550/2021 FIXED	NITESH KUMAR Versus THE STATE OF ASSAM	MS. S BORO MR B PAUL MR B PAUL	PP, ASSAM
23	Bail Appln./2632/2021 FIXED	HIRANYA SARMA Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR A SARMA MR. P K SAHARIA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	PP, ASSAM
24	Bail Appln./2643/2021 FIXED	GHANASHYAM DAS AND ANR Versus THE STATE OF ASSAM	MR. P K BORAH MR. D GOGOI	PP, ASSAM
25	Bail Appln./2645/2021 FIXED	AINAL HOQUE @ HAQUE Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
26	Bail Appln./2646/2021 FIXED	NASIR SAIKIA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
27	Bail Appln./2653/2021 FIXED	MD. DERAJ SAIKIA @ DERAJ ALI Versus THE STATE OF ASSAM	MR. A GANGULY MS N HASAN MR T CHHETRI MR K K S PATGIRI	PP, ASSAM
28	Bail Appln./2684/2021 FIXED	MAJAHARUL ISLAM Versus THE STATE OF ASSAM	MR D R GOGOI MD A A HUSSAIN MR. P J MEDHI	PP, ASSAM

29	WITH Bail Appln./2682/2021	HIBJUR RAHMAN Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. M AHMED	PP, ASSAM
30	Bail Appln./2690/2021 FIXED	MADHU SUDAN KALITA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
31	Bail Appln./2693/2021 FIXED	KANDARPA DEKA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Friday,8th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/3092/2021 B/O	PORAN KAMAL SAIKIA Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2529/2021 FIXED	EGRAM HUSSAIN Versus THE STATE OF ASSAM	MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
MOTION				
3	AB/3234/2021 B/O	UTTAM BASOR AND 4 ORS Versus THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
4	AB/3240/2021 B/O	VIVEK PHUKAN AND ANR Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS	PP, ASSAM
5	AB/3247/2021 B/O	DR (AM) DULEN PANGING Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
6	AB/3252/2021 B/O	SANDEEP ROY AND ANR. Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
7	AB/3270/2021 B/O	RIAZ UDDIN Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
ADMISSION				
8	Crl.Rev.P./29/2021 WITH LCR, B/O	SMT. JAMINI RABHA AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. N C DAS MS. M DEVI MR. A DAS MR. P M DASTIDAR	MR. N N B CHOUDHURY (R-2) MR. N SARKAR (R-2) MR P K BASU (R-2) PP, ASSAM

BAIL HEARING (BA)

9	Bail Appln./2408/2021 FIXED	RIAZ ALI Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
10	Bail Appln./2484/2021 FIXED	DHRUBA JYOTI SHARMA AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
11	Bail Appln./2522/2021 FIXED	TAKHELLAMBAM ROHIT SINGH AND 2 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. B W AKHTARA	PP, ASSAM
12	Bail Appln./2586/2021 FIXED	AMZAD ALI Versus THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM
13	Bail Appln./2597/2021 FIXED	RAHUL SAIKIA Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
14	Bail Appln./2626/2021 FIXED	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/1087/2021 FIXED	HAJI MOFIZUDDIN AND ANR Versus THE STATE OF ASSAM	MR. Z HAMMAD MR. S MUNIR	PP, ASSAM
16	AB/2056/2021 FIXED	SRI BRAJEN DAS @ BROJAN DAS Versus STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
17	AB/2102/2021 FIXED	KHAYAR BORO AND 2 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
18	AB/2104/2021 FIXED	ABDUL AZIZ Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
19	AB/2284/2021 FIXED	GAUTAM KOTOKY Versus THE STATE OF ASSAM	MR. A K SHARMA	PP, ASSAM
20	AB/2303/2021 FIXED	SOHRAB ALI Versus THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM
21	AB/2372/2021 FIXED	BALA ALI @ RAFIK ALI Versus THE STATE OF ASSAM	MR. I CHOUDHURY RAJIB LUSHAN CHUTIA	PP, ASSAM
22	AB/2529/2021 FIXED	BAIKUNTHA THAKURIA AND ANR Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
23	AB/2614/2021 FIXED	HASHIDUL ISLAM @ HASHI ALI AND ANR Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM
24	AB/2629/2021 FIXED	MOHIBUL HOQUE @ MOHIBUL HUSSAIN Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM
25	AB/2655/2021 FIXED	KOUSHAN AKTAR @ KOUSHAN KUMAR ANSARI AND 2 ORS Versus THE STATE OF ASSAM	MR. T MOHAMMAD	PP, ASSAM
26	AB/2699/2021 FIXED	AINUL BARI WAHIDUZZAMAN @ RAJA Versus THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM
27	AB/2716/2021 FIXED	ANIRUDDHA BANERJEE AND 2 ORS. Versus THE STATE OF ASSAM	MR. S BHARALI MR. M DAS MR. N K NEOG	PP, ASSAM
28	AB/2789/2021 FIXED	PARTHA PROTIM NEOG Versus THE STATE OF ASSAM	MR. P P BARUAH MR. A CHAUDHURY	PP, ASSAM
29	AB/3001/2021 FIXED	RITU SAIKIA Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS	PP, ASSAM

30 AB/3002/2021
FIXED

PRAKASH BARUAH
Versus
THE STATE OF ASSAM

MR. JYOTIRMOY ROY
MR. R HAZARIKA
MR D DAS

PP, ASSAM

ORDERS

31 Crl.Pet./467/2021
FIXED

SWAPNALI HAZARIKA BARUAH
Versus
THE STATE OF ASSAM AND ANR

Mr. A Baruah

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/708/2021 CAVT. NO.01072/021, B/O	FAROOK RAHMAN KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH MR. A B T HAQUE	SC, SEC. EDU. GA, ASSAM MR. M A SHEIKH (R No.5) MS F INTAZ FOR CAVEATOR
2	WP(C)/3754/2021	MAJEDA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR. A ROSHID	SC, SEC. EDU. GA, ASSAM SC, AG SC, PENSION
3	WP(C)/4598/2021 B/O	JUTIKA SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS	MS. M SARMAH MS D BORGHAIN	SC, ELEM. EDU GA, ASSAM
4	WP(C)/4695/2021 B/O	MD. SADIQUE AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU.
WITH				
5	WP(C)/4589/2019	SAFIQUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR. S K TALUKDAR MR. A B T HAQUE	SC, SEC. EDU. MS B DAS(R-4) MR. J RAHMAN (R-4) MR R ISLAM(R-4)
6	WP(C)/4837/2021	SHAMIMA IYASMIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR. M H RAJBARBHUIYAN MS. S RASUL MS. R CHETRI	SC, ELEM. EDU S R BARUAH (G.A.)
7	WP(C)/4867/2021	SAFIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI	SC, ELEM. EDU GA, ASSAM SC, AG
8	WP(C)/4994/2021	PRATITI HAZARIKA Versus THE UNION OF INDIA AND 3 ORS	MR. H NATH MR S BORTHAKUR MR. D GOGOI	ASSTT.S.G.I. SC, KVS
9	WP(C)/5366/2021 B/O	RUMMANA MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA	SC, SEC. EDU.
10	WP(C)/5389/2021 B/O	HUSNE MUBARAK ALI Versus THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH	SC, ELEM. EDU GA, ASSAM

11	WP(C)/5390/2021 B/O	KRISHNA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. D GOGOI	SC, ELEM. EDU GA, ASSAM
12	WP(C)/5391/2021 B/O	DHRUBAJYOTI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY	SC, SEC. EDU.
13	WP(C)/5439/2021 B/O	FAZLUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. A A R KARIM	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
14	WP(C)/5450/2021 B/O	DR. JIBAN JYOTI KAKOTI AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. D J DAS
HEARING				
15	WP(C)/6763/2018 B/O	RANJAN KR. BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MS N BEGUM MR B M DEKA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4- R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
PHYSICAL MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4633/2021 B/O	MOHSEN ALI Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, IRRIGATION
2	WP(C)/4773/2021 B/O	KHEM RAJ KARKI AND 7 ORS Versus THE STATE OF ASSAM AND 12 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	GA, ASSAM
3	WP(C)/5369/2021 B/O	INAMUL HAQ Versus THE STATE OF ASSAM AND 3 ORS	M ALAMGEER MR. A H M R CHOUDHURY MR. A ALAM	GA, ASSAM
4	WP(C)/5400/2021 CAVT. NO.06832/021,	DR. NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR A KALITA MS. S MAHANTA MR. M MAHANTA	SC, HIGHER EDU MR J CHUTIYA FOR CAVEATOR SC, K A A C
5	WP(C)/5430/2021 B/O	PRATIBHA DEVI Versus THE ASSAM GRAMIN VIKASH BANK AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, A G V B
6	WP(C)/5444/2021 B/O	PRASANNA HASNU Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
7	WP(C)/5447/2021 B/O	HITESH KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR H BARUAH	GA, ASSAM
8	WP(C)/5455/2021	EX FORCE NO. 025090635 SHRI ABINASH BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	ASSTT.S.G.I.
9	WP(C)/5461/2021 B/O	BHANITA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MR. R SARMA	SC, PWD ROAD GA, ASSAM SC, AG SC, FINANCE

ADMISSION

10	WP(C)/6433/2018 B/O	ABDUL LATIF AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN MR S CHOUDHURY MR A SARMA	GA, ASSAM SC, REVENUE
11	WP(C)/2857/2020 B/O	RUYAL SAIKIA AND ANR Versus THE STATE OF ASSAM AND 136 ORS	MR N DUTTA MR. N SARKAR MS S SARMA HAZARIKA	GA, ASSAM
	WITH			
12	WP(C)/2632/2020	HEMANTA KR. PATGIRI AND 9 ORS. Versus THE STATE OF ASSAM AND 136 ORS.	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM
	WITH			
13	WP(C)/2765/2020	GIASUDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. C CHOWDHURY MRS. A GAYAN MR I AHMED MD M RAHMAN MR B DEKA	GA, ASSAM
	WITH			
14	WP(C)/2913/2020	HOREN CHANDRA BORA AND 9 ORS Versus THE STATE OF ASSAM AND 136 ORS	MR. A GOYAL MR. J P MORE MR A CHOUDHURY	GA, ASSAM
15	WP(C)/5702/2020 B/O	CHAMPAK BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR. J I BORBHUIYA (R-6) MS F BEGUM (R-6) MR. L MOHAN (R-6) MRS. K H CHOUDHURY (R-6) SC, WATER RESOURCE
16	WP(C)/163/2021 FIXED	UTPAL BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. J GHOSH	GA, ASSAM SC, PWD
		<u>ORDERS</u>		
17	I.A.(Civil)/2124/2020 FIXED in WP(C)/4534/2020	SUNIL KUMAR FORCE NO. 901710135 INSP/STENO Versus THE UNION OF INDIA AND 6 ORS	MR. U N CHATTRY MR. O LASKAR	ASSTT.S.G.I.
	WITH WP(C)/4534/2020	SUNIL KUMAR FORCE NO. 901710135 INSP/STENO Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	MR. K GOGOI ASSTT.S.G.I.
	WITH			
18	WP(C)/4040/2020	SUNIL KUMAR Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	ASSTT.S.G.I.
	WITH			
19	WP(C)/3425/2021	SUNIL KUMAR, FORCE NO 901710135 INSPECTOR/STENOGRAPHER Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	ASSTT.S.G.I.
20	Cont.Cas(C)/49/2021 FIXED	M/S J.A. BROTHERS Versus SH. D S RANA AND 5 ORS	MS. K JAIN	MR. D BARUAH MR. D BARUAH MS. N UPADHYAY MR. A I Ali MR. A I Ali MR A BHUYAN (R-2)
21	Cont.Cas(C)/217/2021 B/O	NURUL HUSSAIN Versus SHRI RAVI SHANKAR PRASAD AND ANR	MR. S BORTHAKUR MS. S KAKATI	MR. D NATH (R1, R2) MR D KALITA (R1, R2) MS A BHUYAN (R1, R2)
22	WP(C)/675/2021 FIXED	KARUNA RANI ROY Versus THE AIRPORT AUTHORITY OF INDIA AND 4 ORS	MR A R MEDHI MR P C R MEDHI	MR. R DUBEY SC, A A I

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,8th October 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1630/2021 B/O in WP(C)/3176/2021	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	GA, ASSAM
	WITH WP(C)/3176/2021	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. M DUTTA MR. N G KUNDU MR J MAHANTA	GA, ASSAM
	WITH I.A.(Civil)/1624/2021 in WP(C)/3176/2021	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA	GA, ASSAM
	WITH WP(C)/1354/2017	SAIKHOWA SADIYA MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM and 5 ORS.	MRG JALAN	GA, ASSAM
3	WP(C)/5514/2020 CAVT. NO. 07742/020,	M/S SAIKHOWA SADIYA MEEN SAMABAI SAMITI LTD Versus THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU	GA, ASSAM MR. S KHOUND FOR CAVEATOR
	WITH WP(C)/3169/2021 CAVT. NO. 04152/021,	MAINA BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. M DUTTA MR. N G KUNDU MR J MAHANTA	MR D J MEDHI GA, ASSAM MR S KHOUND FOR CAVEATOR SC, FOREST
	WITH WP(C)/3248/2021	DIBRUPARIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR D J MEDHI MR. D DAS SR. ADV MR. M DUTTA MR S KHOUND MR J MAHANTA	GA, ASSAM MR. M DUTTA (r-4) MR J MAHANTA

ADMISSION

6	WP(C)/2223/2019 TOP OF THE LIST, FIXED	GAUTAM BARUAH AND 4 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA
	WITH I.A.(Civil)/3107/2019 in WP(C)/2223/2019	THE OIL AND NATURAL GAS CORPORATION AND 2 ORS Versus GAUTAM BARUAH AND 4 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. M SAHEWALLA	MR. M K CHOUDHURY MR. A BARKATAKI MR N BARUAH MR M SARMA
	WITH I.A.(Civil)/3807/2019 in WP(C)/2223/2019	GAUTAM BARUAH AND 4 ORS. Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS.	MR. A BARKATAKI MR P BHARDWAJ	MD ASLAM
7	WP(C)/885/2021 CAVT. NO.08012/020, PART-HEARD	LUTHFA BEGUM LASKAR Versus THE STATE OF ASSAM AND 13 ORS	MR. K N CHOUDHURY MR. N H BARBHUIYA	MS. P ADHIKARI(R- 7, 8,9,10,13,14) MR H I CHOUDHURY(FOR CAVEATOR) SC, PNRD GA, ASSAM MR. S K TALUKDAR (R- 7, 8,9,10,13,14) MR. P N GOSWAMI(FOR CAVEATOR) G UDDIN(R- 7, 8,9,10,13,14) MR. A M S MAZUMDER (R- 6) MR. K P PATHAK(FOR CAVEATOR)
8	WP(C)/7852/2018 FIXED	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. M CHOUDHURY (R6) MR. T ALI (R6)
9	WP(C)/3559/2020	RANJIT BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
10	WP(C)/4206/2020 FIXED	AZAHAR ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. MD S HOQUE MR. M DEKA	MR. S K MEDHI SC, ED
11	WP(C)/623/2021 FIXED	MANALISA DAS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
12	WP(C)/680/2021 FIXED	RIMPI DEKA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE
13	WP(C)/1204/2021 FIXED	DIPAK NARZARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
	WITH WP(C)/1227/2021	TAPESWAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
	WITH WP(C)/1253/2021	DIPAK NARZARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC

16	WITH WP(C)/1299/2021	SWARANGSHA BORO Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
17	WP(C)/2665/2021 FIXED	MD ABDUL KADER Versus THE STATE OF ASSAM AND 6 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, CO OP GA, ASSAM
18	WP(C)/3609/2021	DURLAV SARMAH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, PNRD GA, ASSAM MR. A SARMA L SANGTAM MR H KALITA
ORDERS				
19	I.A.(Civil)/2189/2019 FIXED in WP(C)/6922/2015 WITH WP(C)/6922/2015 CAVT. NO. 1615/2015	ROWMARI PHUKAN FODIA SELF HELP GROUP Versus THE STATE OF ASSAM and 12 ORS	MR B D DAS MS. R DEKA MS. J RONGPIPI	GA, ASSAM MS P BARMAN
		ROWMARI PHUKAN FODIA SELF HELP GROUP Versus THE STATE OF ASSAM and 12 ORS	MR B D DAS, SR.ADV. MR.D SAIKIA MR.R BARUAH MRS R DEKA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS. J RONGPIPI	MR.P PATHAK GA, ASSAM MSS CHANGKAKATI MR.A NARZERY MS.P BARMAN FOR CAVEATOR
20	Cont.Cas(C)/3/2020	SHEIKH ROFIKUL ISLAM Versus PURADI SONOWAL AND 5 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MS. K PHUKAN
21	WP(C)/2585/2020	SANJEEB KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	GA, ASSAM MS. M BHATTACHARJEE, GA, ASSAM (SC, GMDA R- 3) MR. B SHARMA MR. B SHARMA MR. D NATH MR D KALITA MR. D THAOSEN (R-4) SC, G M D A
22	WITH WP(C)/2586/2020 B/O	NITUL KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	GA, ASSAM MS. M BHATTACHARJEE ,SC, GMDA (R-3) MR. B SHARMA MR. B SHARMA MR. B SHARMA MR. D NATH MR. H DAS MR D KALITA MR. D THAOSEN (R-4) SC, G M D A
23	WP(C)/3063/2020 B/O	RIJU MONI BORAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE
24	I.A.(Civil)/1346/2021 WP(C)/2222/2020 (Disposed), FIXED in WP(C)/2222/2020	THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS Versus RUBI BORAH	MR. S P CHOUDHURY	MR. S BANIK
25	WITH Cont.Cas(C)/223/2021	RUBI BORAH Versus TAPASH DAS,	MR. S BANIK MR A V SINGH MS. M K BROWN MR W R MEDHI	
26	WP(C)/4468/2021 FIXED	GAFUR ALI Versus THE STATE BANK OF INDIA AND 6 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,8th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2589/2021 FIXED	MD. ANOWAR HUSSAIN @ ANOWAR ALI @ BOGA Versus THE STATE OF ASSAM	MR. P BORA MR. D N AMIN	PP, ASSAM
2	Bail Appln./2590/2021 FIXED	MD. ANOWAR HUSSAIN @ ANOWAR ALI @ BOGA Versus THE STATE OF ASSAM	MR. P BORA MR. D N AMIN	PP, ASSAM
3	Bail Appln./2714/2021 B/O	MUZAMMIL HOQUE Versus THE STATE OF ASSAM	MD. A HASSAN S K HAZARIKA	PP, ASSAM
4	Bail Appln./2749/2021 B/O	AMAR THAPA @ AMAR SANGMA Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR A K AZAD	PP, ASSAM
5	Bail Appln./2761/2021	MD. NUR ALAM Versus THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	PP, ASSAM
6	Bail Appln./2763/2021	PANKAJ HAZARIKA Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
7	Bail Appln./2769/2021 B/O	TRIDIB SARMA Versus STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
8	Bail Appln./2783/2021	MD. SAHAB UDDIN ALI @ BABLI @ MATIUR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
9	Bail Appln./2784/2021	ABIJIT DAS @ BATTERY @ ABHIJIT DAS @ MAHADEV Versus THE STATE OF ASSAM	MR. M BISWAS MS S KAKATI	PP, ASSAM

MOTION

10	AB/3230/2021	ALAWUDDIN SK Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
11	AB/3236/2021	RUBUL SAIKIA Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
12	AB/3262/2021	GAUTAM KALITA Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR MINTU SAIKIA MR. N ISLAM	PP, ASSAM
13	AB/3269/2021	BHABEN GOGOI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./1693/2021 FIXED	JOINUL UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR	PP, ASSAM
15	Bail Appln./1964/2021 FIXED	SUHEL AHMED @ SUWAIL AHMED Versus THE STATE OF ASSAM	MR. S Y AHMED MD M ISLAM	PP, ASSAM
16	Bail Appln./1976/2021 WITH CASE DIARY, FIXED	JABAN ALI @ NATA Versus THE STATE OF ASSAM	MR. A T SARKAR MR. B ZAMAN	PP, ASSAM
17	Bail Appln./2250/2021 FIXED	PADAM BAHADUR SONAR @ RAJEN SONAR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR R ISLAM MR A H AHMED	PP, ASSAM
18	Bail Appln./2303/2021 FIXED	FAKRUL ISLAM Versus THE STATE OF ASSAM	MR N BARUAH	PP, ASSAM
19	Bail Appln./2314/2021 FIXED	N. IBUNGOTOMBA SINGHA @ NONGMAITHEM IBUNGOTOMBA Versus THE STATE OF ASSAM	MR. K SINGHA MRS. P BARUAH MR S GAUTAM	PP, ASSAM
20	Bail Appln./2323/2021 FIXED	AJIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
21	Bail Appln./2329/2021 FIXED	CIVIL DEURI Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
22	Bail Appln./2334/2021 SCANNED COPY OF CASE DIARY, FIXED	IDRISH ALI AND ANR. Versus THE STATE OF ASSAM	M ALAMGEER MR. A AHMED U U KHAN	PP, ASSAM
23	Bail Appln./2336/2021 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
24	Bail Appln./2357/2021 FIXED	CHAMPA DAIMARI @ SAMPA DAIMARI Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI	PP, ASSAM
25	Bail Appln./2368/2021 FIXED	LAXMAN PASSWAN @ LAKSHMAN PASWAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. N DUBEY	PP, ASSAM
26	Bail Appln./2386/2021 FIXED	IDRISH ALI Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
27	Bail Appln./2409/2021 FIXED	ASAB UDDIN Versus THE STATE OF ASSAM	MR. A K DUTTA MR. F E CHOUDHURY	PP, ASSAM
28	Bail Appln./2410/2021 FIXED	OMAR ALI Versus THE STATE OF ASSAM	MR R RAJKHOWA MR B KHAKHLARY	PP, ASSAM

29	Bail Appln./2425/2021 FIXED	MD. ABU SAHID @ ABU SAYED AHMED Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	PP, ASSAM
30	Bail Appln./2431/2021 FIXED	MD. MUKIB AHMED AND ANR Versus THE STATE OF ASSAM	MR. R P HAZARIKA TUN RAJKHOWA MR M J DEURI	PP, ASSAM
31	Bail Appln./2456/2021 FIXED	NUR AHMED BARBHUYAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	PP, ASSAM
32	Bail Appln./2457/2021 FIXED	BISWAJIT DEBNATH Versus THE STATE OF ASSAM	MR. N B P SINGHA	PP, ASSAM
33	Bail Appln./2485/2021 FIXED	MD. FAKHARUDDIN ALI AHMED Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
34	Bail Appln./2496/2021 FIXED	SAIBAR RAHMAN Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S BHARALI MR. N SARKAR MR. N K NEOG	PP, ASSAM
35	Bail Appln./2548/2021 FIXED	FIRUJ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
36	Bail Appln./2582/2021 FIXED	HITESH ROY Versus THE STATE OF ASSAM	MR N AHMED MR A ALI	PP, ASSAM
37	Bail Appln./2592/2021 FIXED	SOVA BHATTACHARJEE Versus CBI	MR. P N CHOUDHURY MR A CHANDRAN	SC, CBI
38	Bail Appln./2605/2021 FIXED	BABUL DEKA @ BUBUL Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
39	Bail Appln./2612/2021 FIXED	KUKID DAS Versus THE STATE OF ASSAM	MR. M BISWAS	PP, ASSAM
40	Bail Appln./2675/2021 FIXED	RINA BEGUM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
41	Bail Appln./2697/2021 FIXED	MD. RAJIBUR RAHMAN @ RAJIB AHMED Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MS. A MESEN	PP, ASSAM
BAIL HEARING				
42	AB/1701/2021 FIXED	AMAL DAS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GOGOI	PP, ASSAM
43	AB/2269/2021 FIXED	ABDUL REJJAK @ ABDUL REZZAK AND ANR. Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
44	AB/2501/2021 FIXED	MD. NAHURUL ALI SK @ NAHRUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM		PP, ASSAM
45	AB/2538/2021 FIXED	KANOJ REGON @ ANUSH REGON AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
46	AB/2753/2021 FIXED	HALIMA KHATUN Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
47	AB/2780/2021 FIXED	JAGAT DAS Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Friday,8th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT TILL RISING OF DIVISION
BENCH-I AND WILL SIT AGAIN AFTER RISING OF
THE DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HIS LORDSHIP, IF TIME
PERMITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/73/2019	PURNOLAKHI GOGOI AND ANR. Versus RITU KWATRA AND ANR.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S BORTHAKUR (R2) MR. A K SAHEWALLA MR. W SHARMA MR. P K BORA (R2)
ADMISSION				
2	WP(C)/4235/2020 FIXED	MAHBUBUR RAHMAN AND 23 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
3	WITH WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/932/2019 in WP(C)/1051/2019	ABDUS SATTAR PRERI AND 116 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MR. K M MAHANTA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU
4	WITH WP(C)/1321/2019	IMRAN HUSSAIN AND 31 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. SC, SEC. EDU.
5	WITH WP(C)/1440/2019	SAMANUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
6	WITH WP(C)/1554/2019	SOHIDUL ISLAM AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA	SC, ELEM. EDU SC, ELEM. EDU

7	WITH WP(C)/1601/2019	GOUTAM MAZUMDAR AND 40 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA MS. R BORA	SC, SEC. EDU. SC, SEC. EDU.
8	WITH WP(C)/1814/2019	RUNA LAILA AND 58 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. K R ISLAM	SC, SEC. EDU. GA, ASSAM
9	WITH WP(C)/1863/2019	HIKMOT ALI AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN	SC, ELEM. EDU SC, ELEM. EDU
10	WITH WP(C)/1866/2019	GULZAR HUSSAIN BHUYAN AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed MR. S H ZAMAN MR M ALI	SC, EDU
11	WITH WP(C)/4785/2019	DIPIKA MEDHI AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU
12	WITH WP(C)/3080/2020	ABDUL MALIQUE BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU.
13	WITH WP(C)/3499/2020	ABUL KALAM AZAD AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. A K AZAD MR A U AHMED MS. H SARMA	SC, ELEM. EDU SC, ELEM. EDU
14	WITH WP(C)/3782/2020	ALL ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
15	WITH WP(C)/4688/2020	PARTHA PRATIM HAZARIKA AND 119 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	SC, ELEM. EDU SC, ELEM. EDU SC, ELEM. EDU
16	WITH WP(C)/5268/2020	ZUHAID AHMED AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU.
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./2191/2021 FIXED	BAPAN ROY Versus THE STATE OF ASSAM	MR. T N DAS	PP, ASSAM
18	Bail Appln./2192/2021 FIXED	ZIABUR RAHMAN @ MD JIABUR RAHMAN Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN MR F A AHMED	PP, ASSAM
19	Bail Appln./2193/2021 FIXED	ZIABUR RAHMAN @ MD. JIABUR RAHMAN Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN MR F A AHMED	PP, ASSAM
20	Bail Appln./2361/2021 FIXED	SIRAJUL HAQUE Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA	PP, ASSAM
21	Bail Appln./2390/2021 FIXED	SALIMUDDIN AHMED Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
22	Bail Appln./2422/2021 FIXED	SUBHAM DAS Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS B BORA	PP, ASSAM

23	Bail Appln./2426/2021 FIXED	PINTU @ MITHUN SUTRADHAR (DAS) Versus THE STATE OF ASSAM	MR M H AHMED MR. D M KHAN	PP, ASSAM
24	Bail Appln./2442/2021 FIXED	ZAMAL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
25	Bail Appln./2445/2021 FIXED	MD. MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MR. T AHMED	PP, ASSAM
26	Bail Appln./2448/2021 FIXED	AMIT PRADHAN Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
27	Bail Appln./2498/2021 FIXED	SUMATI KUMAR NAHATA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M BORA MR. I A HAZARIKA MRS. R RONGMEI MR. R A CHOUDHURY	PP, ASSAM
28	Bail Appln./2554/2021 FIXED	INTAJ ALI Versus THE STATE OF ASSAM	MR. T HUSSAIN MS. D KASHYAP	PP, ASSAM
29	Bail Appln./2575/2021 FIXED	MD. BEBOR ALI Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM
30	Bail Appln./2606/2021 FIXED	MD. HUSSAIN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
31	Bail Appln./2633/2021 FIXED	KERAMOT ALI @ KIRAMOT ALI Versus THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA	PP, ASSAM
32	Bail Appln./2636/2021 FIXED	KANAK SWARGIARY Versus THE STATE OF ASSAM	MR D RABHA MR. N DUBEY MS. M DAIMARY	PP, ASSAM
33	Bail Appln./2637/2021 FIXED	NIRUPOMA SWARGIARY Versus THE STATE OF ASSAM	MR D RABHA MR. N DUBEY MS. M DAIMARY	PP, ASSAM
BAIL HEARING				
34	AB/1824/2021 FIXED	ABDUL SHOHID @ AHSAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K TALUKDAR	PP, ASSAM
35	AB/2226/2021 FIXED	MINAKSHI PATRA Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
36	WITH AB/2029/2021	MITALI KONWAR Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
37	AB/2516/2021 B/O	AJMOL HUSSAIN LASKAR @ SABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
38	AB/2550/2021 FIXED	APARAJITA KONWAR Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI	PP, ASSAM
39	AB/2554/2021 FIXED	AFJALUR RAHMAN @ AMIR KHAN Versus THE STATE OF ASSAM	MS. D GHOSH MS H BETALA	PP, ASSAM
40	AB/2576/2021 FIXED	SARIFUL KHAN AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
41	AB/2608/2021 FIXED	PARTHA PRATIM MAHANTA Versus THE STATE OF ASSAM	MR. A K BHUYAN MR. A KHOUND MS B BORA MR J DAS MR N K DEV NATH	

42	AB/2661/2021 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR D. CHAKRABORTY	PP, ASSAM
43	AB/2700/2021 FIXED	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MD R ISLAM	MR. S MUNIR (FOR INFORMANT) PP, ASSAM
44	AB/2701/2021 FIXED	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
45	AB/2767/2021 FIXED	MOHENDRA SAIKIA Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
46	AB/2779/2021 FIXED	KHALIL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
47	AB/2787/2021 FIXED	RAJKUMAR GOSWAMI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
ORDERS				
48	Review.Pet./58/2021 WP(C)/7031/2015 (Disposed)	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	
49	Review.Pet./79/2021 WP(C)/66/2019 (Disposed), FIXED	SANATAN NATH Versus INDIAN OIL CORPORATION AND 2 ORS.	MR. N K KALITA MR D DEKA	MR. J HANDIQUE MR. D K SARMAH MS S SHARMA SC, I O C
50	I.A.(Civil)/1666/2021 B/O in WP(C)/4455/2020 WITH WP(C)/4455/2020	DIPANKAR GOGOI AND 152 ORS Versus THE STATE OF ASSAM AND 3 ORS A DIPANKAR GOGOI AND 152 ORS Versus THE STATE OF ASSAM AND 3 ORS	 MR K K MAHANTA MS N BEGUM MR. K SINGHA	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU. MR. K N CHOUDHURY MR D J DAS
51	WITH WP(C)/3633/2020 WITH I.A.(Civil)/1490/2020 in WP(C)/3633/2020 WITH WP(C)/3703/2020	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS. DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR K K MAHANTA MR. K M MAHANTA	SC, SEC. EDU. SC, SEC. EDU. SC, RMSA SC, RMSA
52	WITH WP(C)/3739/2020	JAMALUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, SEC. EDU. SC, SEC. EDU.
53	WITH WP(C)/3739/2020 WITH I.A.(Civil)/2149/2020 in WP(C)/3739/2020 WITH I.A.(Civil)/2182/2020 in WP(C)/3739/2020 WITH I.A.(Civil)/2239/2020 in WP(C)/3739/2020	HIMADRI KALITA AND 70 ORS. Versus THE STATE OF ASSAM AND 3 ORS. HIMADRI KALITA AND 70 ORS. Versus THE STATE OF ASSAM AND 3 ORS. ANKANA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 3 ORS. UPASANA ACHARJEE Versus THE STATE OF ASSAM AND 74 ORS.	MR. R P SARMAH MRS. R DEVI MR. R P SARMAH MRS. R DEVI MR. S C BISWAS MR. F A HASSAN MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU. MR. U N CHATTRY MR. O LASKAR SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU. MR. R P SARMAH

54	WITH WP(C)/3882/2020	HABIBUL HOQUE AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR A R BHUYAN Mr M U Ahmed	SC, SEC. EDU.
55	WITH WP(C)/4038/2020	PINKUMONI BORUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, SEC. EDU.
56	WITH WP(C)/4065/2020	INAMUL HASAN AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MRS U ZEEHAM MR. S D ROY MS. T GHOSH MR. C P SHARMA	SC, SEC. EDU. SC, SEC. EDU.
57	WITH WP(C)/4109/2020	SMTI. PARISHMITA HAZARIKA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U DUTTA	SC, SEC. EDU.
58	WITH WP(C)/4198/2020	RAJIBLOSON MEDHI AND 58 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MRS. R DEVI	SC, SEC. EDU. SC, SEC. EDU.
59	WITH WP(C)/4303/2020	DIPANDITA DEKA AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. SC, SEC. EDU.
60	WITH WP(C)/978/2021	PINKY BORBORUAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H BEZBARUA MR. U SARMA MS. P K DEVI MR H J SAIKIA	SC, SEC. EDU. SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,8th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 04-10-2021
TO 08-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/105/2019	ON DEATH OF LATE ROHITON NESSA HER LEGAL HEIRS Versus ANOWAR HUSSAIN AND 4 ORS.	MR. B J MUKHERJEE MS R SAHA	MS. R CHOUDHURY MS. S S ZIA
2	CRP(IO)/245/2019	JALESWAR ANCHALIK PANCHAYAT Versus USHNA KT. RABHA	MR. R C SAIKIA	
3	CRP(IO)/333/2019 CAVT. NO.0842/2019	AMBEDKAR LOTUS ENGLISH SCHOOL Versus BINITA DAS AND ANR.	MR. R K BHUYAN	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
4	CRP(IO)/1/2021	SMT. RIMI PAUL Versus THE UNION OF INDIA AND 3 ORS.	MR. P BORAH MR. S BISWAS	GA, ASSAM MR. C K S BARUAH ASSTT.S.G.I.
5	CRP(IO)/4/2021	NURUL ISLAM Versus SAMSUL HAQUE AND 3 ORS.	DR. B AHMED MR. N DHAR MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR. D MOZUMDER MR. S BISWAS (R-1) SC, HEALTH
6	CRP/29/2021	CHANDAN PAUL CHOUDHURY @ MANOJ PAUL CHOUDHURY and ANR. Versus ON DEATH OF RATHINDRA NATH DUTTA HIS LEGAL HEIR JAYA DUTTA and 2 ORS.	MR.P MAHANTA	MD ASLAM MS B SARMA
7	MACApp./150/2021	MD. KASIM ALI Versus MD. ROZAN ALI AND 2 ORS	MR. M TALUKDAR	MR. R C PAUL
8	MACApp./176/2021	REMTLING HMAR AND 3 ORS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. S CHAUHAN MR. P MAZUMDER	
9	MACApp./182/2021	ATUL MATTAK AND 2 ORS. Versus M/S NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. U C RABHA	

10	MACApp./209/2021	RAJU CHANGMAI AND 3 ORS Versus MD ALI HUSSAIN AND 2 ORS	MR. A R AGARWALA MR A AGARWALA	
11	MACApp./218/2021	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. Versus JAYNAB BEGUM AND 4 ORS.	MR. K K BHATTA MS. R DEVI	
	WITH I.A.(Civil)/1516/2021 in MACApp./218/2021	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD. Versus JAYNAB BEGUM AND 4 ORS.	MR. K K BHATTA MS. R DEVI	
12	MACApp./220/2021 FIXED	NATIONAL INSURANCE CO. LTD Versus SMTI. MOON SARMA AND 4 ORS	MR. R K BHATRA MR. D BHUYAN	
	WITH I.A.(Civil)/1412/2021 in MACApp./220/2021	SMTI. MOON SARMAH AND 2 ORS. Versus NATIONAL INSURANCE CO. LTD.	MR D MONDAL	MR. R K BHATRA
		<u>ORDERS</u>		
13	RSA/97/2012 WITH LCR	MAYAR UDDIN and ANR. Versus UDAY SANKAR DAS and ORS.	MR.N DHAR MR.G UDDIN MRM J QUADIR MRS.S HASNAIN MS.P YASMIN	MR.P ROY MR.I ALAM MR.T SK
14	MFA/23/2013 WITH LCR	UNITED INDIA INSURANCE CO LTD Versus ANOWAR HUSSAIN and ANR	MR.S S SHARMA MS.F KHAN MS.L SARMA	MR.D K SAIKIA MS.M DAS MR A N AHMED MS. S SAIKIA
15	RSA/188/2016	ON THE DEATH OF LT. SONFULIA CHANDIK, HER LEGAL HEIRS, SMTI. CHANDRAWATI SANDIK AND ORS. Versus ON THE DEATH OF LT. CHATURBHUJ GUPTA, HIS LEGAL HEIRS, SMTI. CHANDRAWATI GUPTA and ORS.	MR. G C PHUKAN MR. B K SINGH MS. M BORA	MR. S SAHU (R1.1-R1.6) MS J DAS (R1.1-R1.6) MR. T C KHETRI (R-1(c))
16	Intest.Cas./7/2017 WITH LCR	SRI UDAY KALITA Versus SRI SHAISHAB KALITA	MR.B CHAKRABORTY MR.U DAS MR.M KALITA MS.P UPAMANYU	
17	MFA/82/2017 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus AMAL DAS and ANR.	MR.R C PAUL MS.S ROY	MS.S GOGOI MRS.S D SAIKIA
18	Tr.P.(C)./104/2019	SUSMITA CHAKRABARTY Versus SANTANU PRATIM BHATTACHARJEE	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR. Z RAHMAN	MR R K DUTTA MS. P BHUYAN MR. S DUTTA
19	MACApp./221/2020 WITH LCR, FIXED	SAMINA KALITA Versus THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR H DAS	MR. A ROSHID MRS. S ROY MS. M R DEVI MS. I DAS
20	CRP(IO)/84/2021 FIXED	SMTI. KRISHNA BORAH AND ANR Versus SMTI DEBOJANI BORDOLOI	MR. P J SAIKIA MS D DUTTA	
21	CRP(IO)/86/2021 FIXED	SMTI KIRAN BALA KALITA @ KIRAN KALITA Versus DR. BIBHUTI CHAKRABORTY	MR A UPADHYAY MR. P UPADHYAY	MR. R BARUAH S ALI MR. A IKBAL
22	I.A.(Civil)/302/2021 FIXED in MACApp./1068/2021 WITH MACApp./1068/2021 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus FUL KHATUN AND 2 ORS. NATIONAL INSURANCE COMPANY LTD. Versus FUL KHATUN AND 2 ORS. E	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS. R D MOZUMDAR	

	WITH I.A.(Civil)/1070/2021 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus FUL KHATUN AND 2 ORS. E	MS. R D MOZUMDAR	
23	I.A.(Civil)/1274/2021 in Test.Cas./1628/2021	CHANDESWARI GOGOI @ ANU GOGOI Versus JUMI GOGOI	MS M BORAH MR H K BARUAH	
	WITH Test.Cas./1628/2021 (Filing Number)	CHANDESWARI GOGOI @ ANU GOGOI Versus JUMI GOGOI F	MR H K BARUAH	
24	I.A.(Civil)/1285/2021 in Intest.Cas./3/2020	GAURI SHANKAR PAUL @ MORAN PAUL Versus BISWAJIT @ DEBU PAUL	MS. S B CHOUDHURY	MRS. K DEVI
	WITH Intest.Cas./3/2020	SRI GAURI SHANKAR PAUL @ MORAN PAUL Versus ARI BISWAJIT @ DEBU PAUL	MS. S B CHOUDHURY	MS R P BARUAH
25	I.A.(Civil)/1664/2021 in RSA/136/2015(D/O) WITH I.A.(Civil)/1443/2021 (D/O) in RSA/136/2015	DASARATH TALUKDAR Versus ON THE DEATH OF UPENDRA TALUKDAR, HIS LEGAL HEIRS HIREN TALUKDAR AND ORS.	MR. P M TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:www.ghconline.gov.in

[For Friday,8th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 20

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./93/2021 FIXED	NAIM RANA Versus THE STATE OF ASSAM	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG	PP, ASSAM
2	Crl.Rev.P./154/2021 FIXED	ABBAS ALI Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED	PP, ASSAM
3	Crl.Rev.P./225/2021	ANAM UDDIN LASKAR Versus FAKRUL ALOM LASKAR AND 2 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
4	Crl.Rev.P./226/2021 B/O	MANASH JYOTI BHUYAN Versus SHRIRAM TRANSPORT FINANCE COMPANY LIMITED	MR D TALUKDAR MR. N BORO MS. A LALA	
5	Crl.Rev.P./227/2021	J P ELECTRONICS Versus SWEETY YASMIN	MR. A BARUAH MR. J P MORE	
6	Crl.Rev.P./228/2021 B/O	MD ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MR. S M MOLLAH	PP, ASSAM
	WITH I.A.(Crl.)/421/2021 in Crl.Rev.P./228/2021	MD ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MR. S M MOLLAH	PP, ASSAM
7	Crl.Pet./543/2021 FIXED	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MS. A VERMA MR. N J KHATANIAR	R SARMAH (R-2) MR H K NATH (R-2) MR J BORAH (R-2) SC, WPT AND BC PP, ASSAM
8	Crl.Pet./573/2021 B/O	JUBLY RYNGKHEM Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
9	Crl.Pet./574/2021	SARAJU RAY Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
10	Crl.Pet./575/2021 B/O	THE STATE OF ASSAM Versus TOMJIDUR RAHAMN	MR. M PHUKAN	

11	Crl.Pet./576/2021	NILUTTAMA BANERJEE Versus THE STATE OF ASSAM AND 2 ORS	N BAISHYA MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
12	Crl.Pet./577/2021	BISWAJIT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. M K BORAH	PP, ASSAM
13	Crl.Pet./578/2021	MD. TOSUR ALI Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
14	Crl.Pet./579/2021	GOLAM MOSTAFA Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. S RANA	PP, ASSAM
15	Crl.Pet./580/2021	PHANIDHAR TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. K PRASAD MR D K BHATTACHARYYA MR. A KHOOND	PP, ASSAM
16	Crl.Pet./582/2021	AMULYA KALITA AND 4 ORS. Versus THE STATE OF ASSAM	MR. I CHOUDHURY N ALAM	PP, ASSAM
17	Crl.Pet./583/2021	NAMRATA BHATTACHARYA MORAL Versus PRATIMA MORAL	N BAISHYA MR G CHOUDHURY	
18	Crl.Pet./584/2021	MD. NUR MAHAMMAD ALI @ NUR MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
19	Crl.Pet./585/2021	BIJOY CHANDRA PAUL Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
20	Crl.Pet./586/2021 B/O	DAVID HASNU @ DEBAT HASNU AND ANR Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
21	Crl.Pet./587/2021	MANTU BARUAH Versus KHARGESWAR GOSWAMI	MR DEBA KUMAR DAS MS. P BHUYAN	
22	Crl.Pet./588/2021 B/O	JITEN CHANDRA KATHAR Versus THE STATE OF ASSAM AND ANR	DR. B N GOGOI S SAIKIA	PP, ASSAM
23	Crl.Pet./589/2021 B/O	TARUN CHANDRA DAS Versus BHANJANA KALITA	MR. P K DEKA MR. S BISWAS MS D DEVI	
ADMISSION				
24	Crl.Pet./659/2019 B/O	M/S. S.B. INDUSTRIES AND 2 ORS. Versus M/S. EASTERN INFRATECH	MR. N K MURRY	MR J CHOPRA MS. R BARMAN MS S PATOWARY
25	Crl.Pet./763/2019 B/O	KEJRIWAL SUGAR AGENCIES PVT. LTD. AND ANR. Versus M/S. GOPIRAM CHETRIRAM	MR. P BORA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR. D K KOTHARI MR D TALUKDAR MR. B DEKA
WITH				
26	Crl.Pet./757/2019	SMTI. SANGEETA KEJRIWAL Versus M/S. GOPIRAM CHETRIRAM	MR. P BORA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR Z KAMAR MR. D K KOTHARI MR D TALUKDAR MR P CHOUDHURY
WITH				
27	Crl.Pet./762/2019	SANGEETA KEJRIWAL Versus M/S. GOPIRAM CHETRIRAM	MR. P BORA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR Z KAMAR MR. D K KOTHARI MR P CHOUDHURY
WITH				
28	Crl.Pet./768/2019	KEJRIWAL SUGAR AGENCIES PVT. LTD. AND ANR. Versus M/S. GOPIRAM CHETRIRAM	MR. P BORA MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR. D K KOTHARI MR D TALUKDAR MR. B DEKA

29	Crl.Pet./380/2021 FIXED WITH	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR A S SK	MR K K GOSWAMI (r-2) MR. P MAJUMDAR (r-2) PP, ASSAM
30	Crl.Pet./118/2021	SAROJ SARMAH Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
<u>ORDERS</u>				
31	Crl.A./128/2021 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/301/2021 in Crl.A./128/2021	FALU ALI @ RAJEN Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
32	Crl.A./140/2021 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/339/2021 in Crl.A./140/2021	FALU ALI @ RAJEN Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
32	Crl.A./140/2021 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/339/2021 in Crl.A./140/2021	SRIMAN DEV SARMA Versus THE STATE OF ASSAM AND ANR.	MR R SINGHA MR J BORAH	PP, ASSAM
33	Crl.A./143/2021 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/349/2021 in Crl.A./143/2021	SRIMAN DEV SARMA Versus THE STATE OF ASSAM AND ANR.	MR R SINGHA MR J BORAH	PP, ASSAM
33	Crl.A./143/2021 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/349/2021 in Crl.A./143/2021	JOYNUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
34	I.A.(Crl.)/266/2021 WITH LCR 5 FILES in Crl.A./393/2018 WITH Crl.A./393/2018	JOYNUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
34	I.A.(Crl.)/266/2021 WITH LCR 5 FILES in Crl.A./393/2018 WITH Crl.A./393/2018	MOBARAK ALI Versus THE STATE OF ASSAM AND ANR.	MR. A S CHOUDHURY	PP, ASSAM
35	I.A.(Crl.)/345/2021 WITH OFFICE NOTE, FIXED in Crl.A./142/2021 WITH Crl.A./142/2021	MD MOBARAK ALI Versus THE STATE OF ASSAM AND ANR	MRS R BEGUM MD. A MATLIB MR. A S CHOUDHURY MR R A AHMED	PP, ASSAM
35	I.A.(Crl.)/345/2021 WITH OFFICE NOTE, FIXED in Crl.A./142/2021 WITH Crl.A./142/2021	MD. RAFIZ UDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
36	I.A.(Crl.)/407/2021 FIXED in Bail Appln./2347/2021 WITH Bail Appln./2347/2021	MD. RAFIZ UDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
36	I.A.(Crl.)/407/2021 FIXED in Bail Appln./2347/2021 WITH Bail Appln./2347/2021	MUKANDAR ALI @ MD. MUKUNDAR ALI Versus THE STATE OF ASSAM A	MR R DHAR	PP, ASSAM
36	I.A.(Crl.)/407/2021 FIXED in Bail Appln./2347/2021 WITH Bail Appln./2347/2021	MUKANDAR ALI @ MD. MUKUNDAR ALI Versus THE STATE OF ASSAM	MR R DHAR MRS. R RONGMEI	PP, ASSAM
<u>HEARING</u>				
37	I.A.(Crl.)/319/2017 WITH LCR 3 FILES, FIXED in Crl.A./160/2017 WITH Crl.A./160/2017	NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT	MR. M BISWAS MS.H DAS MR A TALUKDAR	
37	I.A.(Crl.)/319/2017 WITH LCR 3 FILES, FIXED in Crl.A./160/2017 WITH Crl.A./160/2017	NAVRATAN LAL SONI Versus SUPERINTENDENT OF CUSTOMS PREVENTIVE UNIT	MR. I H BARBHUIYA MR. M BISWAS MR T THAKURIA MS.H DAS MR A TALUKDAR	MR. S C KEYAL, SC, CUSTOMS DEPARTMENT

38 I.A.(CrI.)/263/2021
WITH OFFICE NOTE, LCR 4 FILES,
FIXED
in CrI.A./118/2021
WITH
CrI.A./118/2021

SADDAM HUSSAIN @ SADDAM
Versus
THE STATE OF ASSAM AND ANR.

MR. R ALI
MR. H A AHMED

MR N AHMED
MR. S RANA
PP, ASSAM

SADDAM HUSSAIN @ SADDAM
Versus
THE STATE OF ASSAM AND ANR.

MR. R ALI
MR. H A AHMED

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
4)	MR R GOENKA	28-09-2021	To	08-10-2021
5)	MR. O P BHATI	04-10-2021	To	30-10-2021
6)	MR. M SARANIA	07-10-2021	To	08-10-2021
7)	MR. N GOSWAMI	07-10-2021	To	08-10-2021
8)	MR D K DAS	04-10-2021	To	08-10-2021
9)	MR. A K PURKAYASTHA	07-10-2021	To	08-10-2021